

Abdul Basith Vs State

Court: Madras High Court

Date of Decision: April 30, 2024

Acts Referred: Protection of Children from Sexual Offences Act, 2012 " Section 5(l), 5(m), 6
Code Of Criminal Procedure, 1973 " Section 164
Indian Penal Code, 1860 " Section 229A

Hon'ble Judges: T.V.Thamilselvi, J

Bench: Single Bench

Advocate: J.Franklin, V.Meganathan

Judgement